GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

STARRED QUESTION NO. 114 TO BE ANSWERED ON 06.12.2021

e-SHRAM PORTAL FOR UNORGANISED WORKERS

*114. SHRI BHOLA SINGH:
SHRI VINOD KUMAR SONKAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has recently launched a national database e-SHRAM portal (eshram.gov.in) with a unique Universal Account Number for the overall welfare of the unorganised workers in the country and if so, the details thereof;
- (b)the number of labourers/workers registered so far on e-SHRAM portal since its launch, State-wise;
- (c)whether the Government's pension plan and a life insurance scheme could be among the initial schemes linked to the Portal and if so, the details thereof; and
- (d)whether the Government has approved the proposal for setting up an Employees' State Insurance Corporation hospital in Dholera Special Investment Region and if so, the details thereof along with the other steps being taken by the Government in this regard?

ANSWER

MINISTER OF LABOUR AND EMPLOYMENT (SHRI BHUPENDER YADAV)

(a) to (d): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 114 TO BE ANSWERED ON 06.12.2021. REGARDING e-SHRAM PORTAL FOR UNORGANISED WORKERS RAISED BY SHRI BHOLA SINGH AND SHRI VINOD KUMAR SONKAR.

- (a) to (c): On 26.08.2021 Ministry of Labour & Employment has launched e-SHRAM portal which is a National Database of the Unorganised Workers. It has been made available to the States/ UTs for registration of unorganised workers on e-SHRAM portal. As on 01.12.2021, 10.06 crore unorganised workers have already been registered on e-SHRAM portal. The detail of State wise registration of unorganised workers is annexed. All eligible registered unorganised workers are entitled to get benefit of an accidental insurance cover of Rs. 2.0 Lakh for a year free of cost through Pradhan Mantri Suraksha Bima Yojana (PMSBY). The registered workers on e-SHRAM are also nudged to take benefit of PM-SYM & NPS-Traders Pension Schemes.
- (d): ESI Hospitals are set up in ESI notified areas on the basis of number of Insured Persons in the catchment area, as per norms. At present, the Dholera Special Investment Region, Gujarat is not notified for coverage under Section-1(3) of ESI Act, 1948.

Annexure referred to in reply to Part (a) to (c) of Lok Sabha Starred Question No. *114 for 06.12.2021 regarding e-SHRAM Portal for Unorganised Workers.

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Sl. No.	State	Total Registrations
1	ODISHA	1,22,48,588
2	WEST BENGAL	2,17,28,878
3	CHHATTISGARH	43,98,783
4	JHARKHAND	51,14,041
5	PUNJAB	36,93,337
6	TRIPURA	5,04,912
7	BIHAR	1,07,74,304
8	UTTAR PRADESH	1,94,71,874
9	NAGALAND	1,57,128
10	ASSAM	24,83,954
11	KERALA	23,20,816
12	JAMMU AND KASHMIR	8,82,727
13	MANIPUR	1,79,113
14	CHANDIGARH	55,737
15	MADHYA PRADESH	32,65,218
16	UTTARAKHAND	3,95,234
17	ANDHRA PRADESH	17,44,701
18	HIMACHAL PRADESH	2,37,875
19	RAJASTHAN	25,12,757
20	THE DADRA AND NAGAR	
	HAVELI AND DAMAN AND	15,012
	DIU	,
21	TELANGANA	9,07,463
22	PUDUCHERRY	33,023
23	HARYANA	6,48,954
24	DELHI	4,21,866
25	ANDAMAN AND NICOBAR	
	ISLANDS	8,786
26	GUJARAT	13,22,988
27	KARNATAKA	13,10,088
28	TAMIL NADU	14,54,454
29	MAHARASHTRA	22,63,002
30	MEGHALAYA	56,046
31	ARUNACHAL PRADESH	10,543
32	LADAKH	1,711
33	SIKKIM	3,422
34	MIZORAM	5,639
35	LAKSHADWEEP	187
36	GOA	4,002
50	30/1	10,06,37,163
